

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item No. 47

CA 3216/2019 CA 40/2020 CA 473/2020 IA 28/2021 IN CP 1498/2019

CORAM:

MS. ANU JAGMOHAN SINGH **SH. H. V. SUBBA RAO**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON 10.05.2023.

NAME OF THE PARTIES: ITC Ltd & Anr

V/s

Hotel Leela ventures Ltd & Ors

Section 241 of the Companies Act, 2013 & Rule 11

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
13.07.2023.

Sd/-
ANU JAGMOHAN SINGH
MEMBER (TECHNICAL)

Sd/-
H. V. SUBBA RAO
MEMBER (JUDICIAL)

Neha